

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 399 of 2018&
IA No. 1040 of 2019**

Dated: 9th July, 2019

In the matter of:

Azure Power Thirty Seven Private Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **09.09.2019.**

PS/Court Master

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